NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.676/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name of the Company		Mrs. Sharoo SudVs- Bhagwan Fianance Corporation Ltd. & Ors.		
Under Section		111(4)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

3- S.N. PANDY

1. SHAOWAK MITRA J Advs. for 2-ARETRA BASU Savjay Fluyhuala

4. Mr. R. u. Murarly for the 5. Ms. S. Koy Chorolly Lespot Co.

P. T.O.

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent no. 1 and Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

List on 18/01/2018.

Respondent may inform the petitioner the next date fixed.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)